

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 110 of 2011

Dated :11th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s Awadh Wood Products

... Appellant(s)

Versus

U.P.P.C.L & Ors.

...Respondent(s)

Counsel for the Appellant(s):

**Mr. Arvind Kumar, Mr. Anuj Kumar &
Mr. Pradeep Kumar Mathur**

Counsel for the Respondent (s):

Mr. Pradeep Misra & Mr. Manoj Kr. Sharma

ORDER

Post the matter for further hearing on **24.01.2012.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/ks